

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 1081 OF 2006

JALADHAR MONDAL

Appellant (s)

VERSUS

STATE OF WEST BENGAL

Respondent(s)

(With office report)

Date: 23/05/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASOK KUMAR GANGULY
HON'BLE MR. JUSTICE DEEPAK VERMA
(VACATION BENCH)

For Appellant(s)

Mr. Sakesh Kumar(A.C.)(N.P.)

For Respondent(s)

Mr. Avijit Bhattacharjee,Adv.
Ms. Sarbani Kar, Adv.

UPON hearing counsel the Court made the following
O R D E R

On the prayer made on behalf of Ms. Charu Singhal,
the matter is adjourned till Wednesday, the 25th May, 2011
and will appear on the top of the list.

(DEEPAK MANSUKHANI)
Court Master

(RENU DIWAN)
Court Master